GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO-1397

TO BE ANSWERED ON-26.07.2018

STATUS OF ATAL JYOTI YOJANA

1397. SHRI ABHISHEK SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

(a) the current status of implementation of Atal Jyoti Yojana (AJAY) in Chhatisgarh till date;

(b) the details of the locations/areas in the State where work is being carried out under AJAY;

(c) whether the Union Government has received any kind of complaint regarding the installation of solar lights under AJAY and if so, the action taken by the Union Government thereon; and

(d) whether any officer or Committee has been appointed or is proposed to be appointed for monitoring AJAY and if so, the details thereof along with the level at which monitoring is being carried out and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R.K. SINGH)

(a) & (b) Atal Jyoti Yojana (AJAY) Scheme is being implemented in five states, namely, Assam, Bihar, Jharkhand, Odisha and Uttar Pradesh. The State of Chhattisgarh is not covered under the Scheme.

(c) The Scheme is being implemented through Energy Efficiency Services Limited (EESL). Complaints and feedbacks are being received, inter alia, through the designated toll free number, web portal and letters. Timely action is being taken by the Ministry of New & Renewable Energy (MNRE)/EESL to resolve all complaints in a time bound manner.

(d) As provided in the Scheme, an Implementation Committee has been constituted for monitoring the implementation of the Scheme. The Committee is headed by a Joint Secretary level officer and has members from the implementation agency, expert institutions and MNRE.
